

(ख) यदि हां, तो तत्सम्बन्धी तथ्य क्या हैं और अनुसूचित श्रेणिक का निर्यात कब तक कर दिया जायेगा ?

राजिस्टर मंत्रालय में उपमंत्री (श्री ए० सी० जार्ज) - (क) जी हां ।

(ख) खनिज तथा धातु व्यापार निगम ने सोवियत संघ को 5.44 करोड़ रुपये मूल्य का लगभग 313 मै० टन साक्षित श्रेणिक निर्यात करने के लिये एक सविदा की है । सविदा के आधार पर श्रेणिक की सुपुर्देगी अक्टूबर, 1974 तक पूरी हो जायेगी ।

Correction of Answer to Unstarred Question No. 5678 dated 5th April, 1974 regarding Officers Working in Syndicate Bank After Completion of Age of 58 Years

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): While replying to the Unstarred Question No. 5678 for the 5th April, 1974 regarding officers working in Syndicate Bank, after completion of the age of 58 years I had stated that Syndicate Bank has reported that since nationalisation only one officer has been re-employed on contract basis after his retirement on attaining the age of 58 years for a period of one year. There has been a discrepancy in reporting the facts by Syndicate Bank. The correct position, as reported by Syndicate Bank is that after nationalisation 13 officers continued to work in the bank on contract basis for varying periods upto 2 years after completion of 58 years of age. At present only one such officer is still working. Shri N. B. Haribal who has been given an extension for one year from 13-7-1973. I regret the discrepancy which had crept in the earlier reply.

Correction of Answer to Unstarred Question No. 2724 dated 9th March, 1973 regarding Assessment of Wealth of Top 75 Families in India

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): The names of top 75 wealth-tax assesseees and particulars of their returned or assessed net wealth in each of the assessment years 1969-70, 1970-71 and 1971-72 were furnished in reply to Lok Sabha Unstarred Question No. 2724 on 9-3-1973.

2. The name of Shri P. K. Aggarwala was shown at Serial No. 65 of the list for the assessment year 1970-71, with a wealth of Rs. 41,80,323/- It has since been ascertained that the wealth of Shri P. K. Aggarwala for the assessment year 1970-71 was Rs. 4,80,323/- only and that the wealth of Rs. 41,80,323/- was shown owing to a typographical error. This name should, therefore, be deleted as it would not fall within the list of top seventy-five wealth-tax assesseees. The subsequent Serial Numbers may be changed accordingly and the name of Shri Manoj KR Jain may be added at Serial No. 75, with assessed wealth of Rs. 38,19,000/-, for the assessment year 1970-71

3. The name of Maharani Jain, Chaibasa was mentioned at Serial No. 66 with wealth of Rs. 42,22,428/- for the assessment year 1970-71 and at Serial No. 43 with wealth of Rs. 46,30,228/- for the assessment year 1971-72. It has since been discovered that there was a typographical error and that the name of the assessee should really read as Mishri Lal Jain, Chaibasa. The name at Serial No. 63 for the assessment year 1970-71 and at Serial No. 43 for assessment year 1971-72 may, therefore, be read as Mishri Lal Jain, Chaibasa.

4. The errors are regretted. They came to light only recently. However brief reasons for not having been able